

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
IB-622/ND/2022
New IA/2203/2024

IN THE MATTER OF:

State Bank of India

.....Applicant

Vs.

M/s. Schon Ultra Wares Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Abhishek Anand, Mr. Ishaan Dhingra, Advs.

ORDER

New IA/2203/82024:-

This is an application filed by the Resolution Professional under Section 43 read with Section 25(2)(j) of the IBC, 2016 seeking appropriate directions. Heard the submission made by Ld. Counsel on behalf of the Applicant. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List this application on **04.06.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)